NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/204/2016

NAME OF THE PETITIONER(S)

: Alagurajan

NAME OF THE RESPONDENT(S)

: Cheran Hotels Private Limited and 8 Others

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S. Aravin dan For Formandel (Assintes Coused f 1, 3, 84 9

2. GANDEED KUMAR

For) CIDI VISHNO

Bensel for Religion

3) KiRAMASAMY K

G.V. MOHAN KUMAR

4. K. RAMESH

Coursel for Resident No 7

Pay MIS. Ramalingam 4 Associates counselfor httespondert b. ful

ORDER

Shri Sandeep Kumar, proxy representing counsel for petitioner present. Shri S Aravindan, counsel for R1 to R3, R8 & R9, Shri K Ramesh, counsel for R4 and Shri G V Mohan Kumar, counsel for R7 are present. Counsel for respondents prayed time for filing objections to CA 45/2016 filed by petitioner. Time extended at request. The matter is posted for submitting arguments in CA 45/2016. Put up on **04.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)